

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**34. MA 4130/2019 MA 2636/2019 IA 1229/2020 IA 655/2020
IA 525/2020 IA 72/2020 IA 217/2021 IA 208/2021
IA 2588/2021 In C.P. (IB)/10(MB)2018**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2024**

**NAME OF THE PARTIES: - Novateur Electrical & Digital Systems
Pvt Ltd
V/s
Krishnai Hospital Pvt Ltd**

Section: 60(5), 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Prerak Choudhary appeared for the Suspended director through VC. Adv. Mr. Ketan Raj appeared for the Respondent through VC. Due to paucity of time the matter could not be taken up. List this matter on **12.03.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)